

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6894 OF 1997

SYNDICATE BANK

Appellant (s)

VERSUS

CHANNAVEERAPPA BELERI & ORS

Respondent(s)

(With appln(s) for permission to submit additional document(s) and exemption from filing O.T. and with

office report)

Date: 01/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Adarsh B. Dial, Sr. Adv.

Mr. Rajiv Nanda, Adv.

Ms. Sumati Anand, Adv.

Mr. Navneet Mishra, Adv.

For Respondent(s)

Mr. Bhimrao Naik, Sr. Adv.

Mr. S.V. Deshpande, Adv.

Mrs. Anuradha Rustogi, Adv.

Mr. C.G. Solshe, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Adarsh B. Dial, learned senior counsel appearing on behalf of the appellant

commenced his arguments at 11.10 AM and concluded at 2.40 PM. Thereafter, Mr.Bhimrao Naik, learned senior counsel appearing on behalf of the respondents made his reply submissions upto 3.30 PM. Thereafter, Mr.Adarsh B.Dial, learned senior counsel again made his submissions for ten minutes.

Arguments concluded.

Judgment reserved.

(Satish K. Yadav)

Court Master

(Phoolan Wati Arora)

Court Master

LIST OF BOOKS :-

1. 1979 (1) SCR 914 at 922, 924, 926
2. AIR 1990 Kerala 180
3. 1991 (72) Company Cases 298 at 311
4. 1993 (78) Company Cases 33 at 44
5. AIR 2002 Kerala 396
6. AIR 2002 Madras 423 at 427
7. AIR 2000 Patna 222 at 226
8. 1996 (86) Company Cases 147
9. 1994 (31) DRJ 389
10. AIR 1992 Karnataka 292
